

Central Administrative Tribunal Principal Bench, New Delhi

C.P. No. 221/2020 in O.A. No. 734/2020

This the 07th day of January, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

- Badri Dutt, Age 51 Years
 Working as School Attendant, Group "C"
 S/o Ganga Dutt
 R/o D-80, Suraksha Vihar,
 Vikas Nagar, Uttam Nagar, New Delhi
- 2. Suresh Kumar, Age 51 Years
 Working as School Attendant, Group "C"
 S/o Sh. Sahir ram
 R/o House No 288, Chirag, Delhi
- 3. Sukhvir, Age 49 Years
 Working as School Attendant, Group "C"
 S/o Sh. Ram Kumar
 R/o VPO Patli Haryana
- 4. Bibhas Manik, Age 49 years
 Working as School
 Attendant S/o Sh. D.N.
 Manik
 R/o C-2, Rajpur Khurd, Delhi
- 5. Hari Singh, Age 49 Years Working as School Attendant, Group "C" S/o Sh. Ramji Lal R/o 25/248, Trilok Puri, Delhi
- 6. Uday Kumar, Age 47 Years
 Working as School Attendant, Group "C"
 S/o Late Sh. Sukhdev Prasad
 R/o House No 443-A, Chirag, New Delhi



- 7. Raj Rajeshwar Singh, Age 44 Years, Working as School Attendant, Group "C" S/o Sh. Mahipal Singh R/o DDA, Flat Madangir, Delhi
- 8. Dharmender Kumar, Age 44 Years Working as School Attendant, Group "C" S/o Late sh. Rajiender R/o VPO Bawana, Delhi-110039
- 9. Brajesh Kumar, Age 43 Years Working as School Attendant, Group "C" S/o Late Sh. Jagan Singh R/o 618, Chirag Delhi.
- 10. Urmila, Age 37 YearsWorking as School Attendant, Group "C"D/o Sh. Ramesh KumarR/o A-32/3, Masoodpur, Delhi.
- 11. Anita Devi, Age 52 Years
 Working as School Attendant, Group "C"
 D/o Sh. Subhash Chand
 R/o 305/4, Mehrauli, Delhi.
- 12. Anil Kumar, Age 43 Years Working as School Attendant, Group "C" S/o Sh. Surya Bhan Yadav R/o C-69, Vijay Vihar, Phase-I, Rithala
- 13. Vandana Manik, Age 51Years
 Working as School Attendant, Group "C"
 D/o Sh. D.N. Manik
 R/o C-2, Rajpur Khurd, Delhi

. Applicant

(through Mr. Yogesh Kr. Mahur and Mr. Harkesh Parashar, Advocates)

Versus

 Sh. Gyanesh Bharti, Commissioner SDMC, South Delhi Municipal Corporation, 9th Floor, Civic Centre, New Delhi – 110002.

- 2. Ms. Varsha Joshi, The Commissioner, NDMC, Central Establishment Department, 13th Floor, Dr. Shyama Prasad Mukherjee, Civic centre, J.L.N. Marg, New Delhi – 110002.
- 3. Sh. Mukesh Suryan, The Chairman Education Committee South Delhi, Municipal Corporation Dr. Shyama Prasad Mukherjee Civic Centre, Minto Road, E Block, 23rd Floor, JLN Marg, New Delhi- 110002.

... Respondents

(through Mr. R. V. Sinha with Mr. Amit Sinha and Mr. R. K. Jain, Advocates)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman:

This Contempt Petition is filed alleging that the respondents did not comply with the directions issued by the Tribunal in OA No. 734/2020. The direction was to pass orders on the representations submitted by the applicants.

- 2. Today, the respondents filed a compliance affidavit stating that a reasoned order dated 31.12.2020 was passed in compliance with order in the OA.
- 3. With this order dated 31.12.2020, the order in the OA stands complied with. The Contempt Petition is accordingly closed. It is left open to the applicants to pursue remedies in accordance with law vis-a-vis order dated 31.12.2020 in



case they are not satisfied with it. There shall be no order as to costs.



(Mohd. Jamshed) Member (A)

(Justice L. Narasimha Reddy) Chairman

/pj/sunil/vb/ankit/